BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A.(CAA)No.229/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name	of the Company	Reward Consultants Pvt	Ltd.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CA. SHASHI, ALARMA PETITIONER ST. 10/13/17

Sdr

Ld. Pr. C.A for the petitioner made a request for adjournment.

Prayer is allowed.

List the matter on 09/11/2017.

(Jinan K.R.)

Sd/-

Member (J)

(Vijai Pratap Singh) Member (J)